

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:112
ANSWERED ON:26.02.2008
TRAINING AND MODERNISATION OF POLICE
Kaushal Shri Raghuvir Singh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has taken any measures to impart training to the police force and to enhance their skill/ capability keeping in view the various new modus operandi being adopted by the criminals;
- (b) if so, the details thereof;
- (c) whether the Government has made available adequate resources to the police machinery and the existing jurists to counter new practices being adopted by the criminals;
- (d) if so, the details thereof;
- (e) whether special efforts are being made by the Government for the modernisation and research works being undertaken for the police forces;
- (f) if so, the details thereof; (g) whether the Government has provided any funds in this regard; and (h) if so, the details of the funds allocated during each of the last three years, till date, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI SRIPRAKASH JAISWAL)

(a) to (h): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (h) OF LOK SABHA STARRED QUESTION NO.112 FOR 26.2.2008 REGARDING TRAINING AND MODERNISATION OF POLICE

(a) & (b): As a part of the process of capacity building of the police, the efforts of the State Governments and Union Territories are supplemented by the Central Government through training of the police personnel in India and abroad. Under the aegis of BPR&D, the Central Police Training Institutions organize training courses in relevant areas such as scientific interrogation techniques, cyber crime investigation, economic offences investigation, investigation of improvised explosive device cases etc.

(c) to (h): The Central Government has established the National Judicial Academy and has provided funds for computerization and development of infrastructure for judicial capacity building. Inservice training courses are also conducted with inter-disciplinary participation, including judges, in the Sardar Vallabhbhai Patel National Police Academy and the Lok Nayak Jaya Prakash Narayan National Institute of Criminology and Forensic Science. To supplement the efforts of the State Government and Union Territories in modernizing the police forces, the Central Government provides financial assistance for items like construction of secure police stations, outposts & police lines; mobility & modern weaponry; security, surveillance, communication and forensic equipment, police housing; computerization; up-gradation of training infrastructure & equipment, etc. Bureau of Police Research and Development also coordinates and provides funding for research projects on police related topics. Details of the funds released for police modernization have been provided in the Annexure.